

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

DATED FRIDAY, THE FIRST DAY OF SEPTEMBER ONE
THOUSAND NINE HUNDRED AND EIGHTY NINE

PRESENT

HON'BLE SHRI S.P.MUKERJI, VICE CHAIRMAN
&
HON'BLE SHRI A.V.HARIDASAN, JUDICIAL MEMBER

ORIGINAL APPLICATION NO.516/89

K.Sreedharan - Applicant

v.

1. The Telecom District Engineer,
Thiruvalla.
2. Union of India, represented by
Secretary to Government,
Ministry of Communication,
Department of Telecommunications,- Respondents
New Delhi.

M/s MR Rajendran Nair and - Counsel for
PV Asha applicant
Mr P.V.Madhavan Nambiar, SCGSC - Counsel for
respondents

O_R_D_E_R

(SHRI S.P.MUKERJI, VICE CHAIRMAN)

We have heard the learned counsel for both
the parties and gone through the documents carefully.
We dispose of this application with the clarification
that the administrative exigencies of respondent No.1
in revoking the suspension of the applicant and to
proceed or not to proceed with the disciplinary proce-
dings in accordance with law has not in any manner been
abridged or taken away by the judgement of this Tribunal
dated 28.6.1989 in OAK-227/87. The order directing the
respondents to reinstate the applicant with effect
from 1.8.1984 and place him under suspension from that

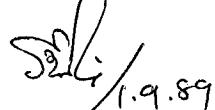
date was merely to cover the period of his absence between 1.8.1984 and the date of his reinstatement.

If the respondents desire under the rules to revoke the suspension and get work out of the applicant, henceforth, they will be at liberty to do the same. As regards initiating disciplinary proceedings in accordance with rules, the respondents are at liberty to initiate or drop the proceedings in accordance with relevant rules and instructions on the subject.

2. Accordingly, we set aside the impugned order dated 23.8.1989(Annexure-I) and direct the respondents to reconsider the representation of the applicant at Annexures-V and VI, on the basis of the above clarification. The application is closed with the above direction without any order as to costs.


(A.V. HARIDASAN)

JUDICIAL MEMBER


(S.P. MUKERJI)

VICE CHAIRMAN

1-9-1989

trs